

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

7) C.P. (IB)/1058(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI KULDIP KUMAR KAREER  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **28.02.2023**.

NAME OF THE PARTIES: SREI EQUIPMENT FINANCE LIMITED

Vs.

R S KAMTHE INFRASTRUCTURE DEVELOPERS  
PRIVATE LIMITED

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter  
on **03.03.2023**.

SD/-

ANURADHA SANJAY BHATIA  
Member (Technical)

SD/-

KULDIP KUMAR KAREER  
Member (Judicial)